

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3182
ANSWERED ON:14.08.2003
RAILWAY RESERVATION RACKET
CHANDRESH PATEL KORDIA

Will the Minister of RAILWAYS be pleased to state:

- (a) whether any railway reservation racket has been busted recently at Jamnagar railway station under Rajkot division in Gujarat;
- (b) whether a bundle of bogus reservation forms was seized therefrom;
- (c) if so, the details thereof; and
- (d) the officials found involved in this racket and the action taken by the Government against them?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BANDARU DATTATRAYA)

(a) to (d): A case was registered in Jamnagar by Jamnagar Police on 24.9.2002 on the complaint of Railway staff. A bunch of reservation forms was seized from the premises of a suspect who was later arrested by Police and sent to judicial custody. The case is under trial. No Railway official has been found involved in this case.